

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:475
ANSWERED ON:20.02.2009
EDUCATION IN OBSERVATION HOMES
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to provide vocational and technical education of children staying in observation homes in the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefore?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a),(b)&(c) Rule 48 of the Model Rules, 2007 framed under the Juvenile Justice (Care and Protection of Children) Act, 2000 and its Amendment Act, 2006 provides that every institution shall provide gainful vocational training to juvenile or children and the institution shall develop networking with Institute of Technical Instruction, Jan Shikshan Sansthan, Government and Private Organization or Enterprises, Agencies or non-governmental organizations with expertise or placement agencies. The concerned authorities are required to run the homes/institutions as per the provisions of the Act and Rules.